

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 21st February, 2018

NO.LJ (B) 4/2018/81 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Static Surveillance Team, Flying Squad in connection with the forthcoming General Election to the Meghalaya Legislative Assembly, 2018 for a period upto the end of Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the powers of Executive/Sector/Zonal Magistrates	To be placed with District/Sub-Division
1.	Shri Ferdy Bert Warbah, IPO, DCIC, West Khasi Hills District, Nongstoin	Within West Khasi Hills District, Nongstoin	Deputy Commissioner, West Khasi Hills District, Nongstoin
2.	Shri Rodric Kharbani, IPO. DCIC, West Khasi Hills District, Nongstoin	- do -	- do -
3.	Shri Gilchirist Silkan Sangma, IPO, DCIC, West Khasi Hills District, Nongstoin	- do -	- do -
4.	Shri M.J.Kharbuddon, Labour Inspector, Dy. Labour Commissioner, West Khasi Hills, Nongstoin	- do -	- do -
5.	Shri J.I.Lyngdoh, Labour Inspector, Dy. Labour Commissioner, West Khasi Hills, Nongstoin	- do -	- do -
6.	Shri Bankitlang L.Pyrbot,, Labour Inspector, Dy. Labour Commissioner, West Khasi Hills, Nongstoin	- do -	- do -
7.	Shri Kumbirth D.Shira, Asst. Horticulture Officer, District Horticulture, Nongstoin	- do -	- do -
8.	Shri Hilarius Syiemiong, Asst. Horticulture Officer, District Horticulture, Nongstoin	- do -	- do -
9.	Shri W.Shabong, DCPO, District Child Protction	- do -	- do -

10.	Shri K.J. Sohkhlet, J.E, District Housing, West Khasi Hills District, Nongstoin	- do -	- do -
11.	Shri J. Mawthoh, District Disaster Management Officer, DC Office (R & DM) West Khasi Hills Distict, Nongstoin	- do -	- do -
12.	Shri K.Khriem, Surveyor, District Housing West Khasi Hills District, Nongstoin	- do -	- do -
13.	Shri Allan Benjamin Rymbai, Junior Coach, District Sport, West Khasi Hills District, Nongstoin	- do -	- do -
14.	Shri Davit B.Milar, S.I.Supply, Dy. Dir of Supply, West Khasi Hills District, Nongstoin	- do -	- do -
15.	Shri P.Shangpliang, J.E, Project Dir, DRDA, West Khasi Hills District, Nongstoin	- do -	- do -
16.	Shri Charles Jana, DPM, Project Director, DRDA, West Khasi Hills District, Nongstoin	- do -	- do -


(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B)4/2018/81- A,

Dated Shillong, the 21st February, 2018

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, West Khasi Hills District, Nongstoin. With a request to circulate to all Officers concerned. This has a reference to No. NDE. 36/LA/2017/4, dt 21.12.2017
4. Personnel & A.R (A) Department.
5. Election Department.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Data Entry Operator (DEO), Law (A) Department for uploading the Notification in Law Department website.

By order etc...,


Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.
